File No: RCD-11003/3/2021-Regulatory-FSSAI

Food Safety and Standards Authority of India

(A Statutory Authority established under the Food Safety and Standards Act, 2006)

Regulatory Compliance Division (RCD) FDA Bhawan, Kotla Road, New Delhi – 110002

Dated, the 30th September 2021

Advisory

Sub: Disposal of food products unfit for human consumption.

A considerable quantity of food products are disposed off after expiry or recall as they are unfit for human consumption. It is a common practice to remove food products from the supply chain prior to end of shelf life. It is advised that such food products, if safe for human consumption should be donated in a timely manner to prevent food wastage.

- 2. However, if the food product get expired or recalled and is unfit for human consumption, the Food Business Operator shall ensure timely removal of such products for the food supply chain to prevent distribution and consumption.
- 3. Such products should be disposed off in to the authorized agencies managing waste in accordance with waste management guidelines issued by the Central/State Pollution Control Board.
- 4. This is issued with approval of the Competent Authority.

(Anil Mehta) Joint Director (RCD)

To,

1. All Food Business Operators

Copy for information to:

- 1. PPS to Chairperson
- 2. PS to CEO
- 3. Executive Director (CS)